

In the court of Sh. Dinesh Kumar Mittal , Sessions Judge, Rewari.											
Statement regarding Proclaimed Offenders List as on 30.09.2019											
S.N.	COURT	CASE NO.	Case title	Name of Proclaimed Offenders	Father's Name of Proclaimed Offender	Address of Proclaimed Offender	Gender Male/ Female	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
1	Sh. Dinesh Kumar Mittal Distt and Sessions Judge	Sc/200/2018	State Vs. Juna @ Juned	Juna	Harun	Mewat	M	Bawal	8/6/10		3/18/19
In the court of Sh. Naresh Kumar Principle Judge Family Court Rewari.											
NIL											
In the court of Ms. Kanchan Mahi Addl. District & Sessions Judge											
NIL											
In the court of Sh. Salender Singh Addl. District & Sessions Judge.											
4	Sh. Salender Singh Addl. District & Sessions Judge.	Sc/86/2015	State Vs. Ammu/Alijan	Alijan	Assh Mohammad	Khakhari	M	Kasola	29-09-12	395/397IPC	12/3/17
In the court of Sh. Kuldeep Singh Addl. District & Sessions Judge.											
2	Sh. Kuldeep Singh Addl. District & Sessions Judge.	Sc/247/2017	State Vs. Shiv Charan	Shiv Charan	Laxman Singh	Vill Khandsa PS Sector 37 Gurugram	M	Bawal	07-05-17	83	1/2/19
3	Sh. Kuldeep Singh Addl. District & Sessions Judge.	Sc/247/2017	State Vs. Shiv Charan	Ricky Raghav	Madan Singh	Vill Khandsa PS Sector 10 Gurugram	M	Bawal	07-05-17	83	1/2/19
In the court of Ms. Abhilasha Sapra Kohli Addl. District & Sessions Judge											
1	Ms. Abhilasha Sapra Kohli Addl. District & Sessions Judge	Sc/265/2017	State Vs Hari Niwas	Hari Niwas		Nawat Sri Shri Ram R/o - Alawalpur, Ps- Bawal District- Rewari	M	Bawal	30.11.2017		13.09.2019
In the court of Sh. Mohit Aggarwal Civil Judge (Sr. Divn) - cum- Addl. Chief Judicial Magistrate											
1	Sh. Mohit Aggarwal, ACJM, RWR	COMA/95/14	Jangbir Vs Smart City Developers Ltd.	Satbir		Shop No 31 Sec 3 Huda Complex Rewari	M			138 NI ACT	12-07-2017
2	Sh. Mohit Aggarwal, ACJM, RWR	CHI/1055/15	State Vs Ramesh etc	Pardeep	Khem Singh	Village Jatwasa, Tehsil Raigarh, District Churu (Rajasthan).	M	Model Town, Rewari	17-11-2014	498A/406/506/323/34 IPC	17-07-2017
3	Sh. Mohit Aggarwal, ACJM, RWR	CHI/192/16	State Vs Babli	Babli Devi	Partap Singh	Village Jat Kheri (Gul Kheri), Ps- Pachori, Distt-RajGarh, Rajasthan.	F	Model Town, Rewari	2015	380 IPC	26-04-2017
4	Sh. Mohit Aggarwal, ACJM, RWR	CHI/75/15	State Vs Bir Singh etc	Bir Singh	Chetram	Village Nimkathana, PS Nimkatha, Distt. Alwar, Rajasthan.	M	Khol	20-12-2014	279/336/1208 IPC	07-03-2017
5	Sh. Mohit Aggarwal, ACJM, RWR	CHI/1428/14	State Vs Indeerjeet etc	Ravinder	Sadi	Village Juddi, PS Kosli, District Rewari, (Hr.)	M	Model Town, Rewari	09-08-2014	392 IPC & 25/54/59 ARMS ACT	30-01-2017
6	Sh. Mohit Aggarwal, ACJM, RWR	CHI/947/16	State Vs Mustafa etc	Mustafa	Ramjan	PS Nagina, District Mewat, (Hr.)	M	Model Town, Rewari	2013	379 IPC	20-11-2014
7	Sh. Mohit Aggarwal, ACJM, RWR	CHI/947/16	State Vs Mustafa etc	Akhil	Aasu	Village Nagpur Goata, PS Punhana, District Mewat, (Hr.)	M	Model Town, Rewari	2013	379 IPC	20-11-2014
8	Sh. Mohit Aggarwal, ACJM, RWR	CHI/582/15	State Vs Rajesh	Rajesh Kumar Pal	Daya Shankar Pal	Village Shivpur, DIR-82, PS Duhar, District Balya, UP	M	Khol	17-03-2015	279/337/338 IPC	08-02-2017
9	Sh. Mohit Aggarwal, ACJM, RWR	CHI/646/13	State Vs Vinod	Vinod	Parveen	Village Jirhi, District Amroth, UP	M	Model Town, Rewari	2013	419,120B, 201,205 IPC	27-04-2016
10	Sh. Mohit Aggarwal, ACJM, RWR	CHI/461/17	State Vs Amin	Amin	Chunni	Village Bamanwari, District Bharatpur, Rajasthan.	M	Model Town, Rewari	2012	379 IPC	17-04-2015
11	Sh. Mohit Aggarwal, ACJM, RWR	COMA/92/16	Anil Kumar Vs Anil	Anil	Dharam Singh	Village Sheel Gaon, District Alwar, Rajasthan.	M			138 NI ACT	07-02-2017
12	Sh. Mohit Aggarwal, ACJM, RWR	COMA/205/71	Dharampal Vs Jitender	Jitender Batla	Vajir Chand Batla	Mohalla Khasapura, Tehsil and Distt Rewari, Hr.	M			138 NI ACT	03-03-2017
13	Sh. Mohit Aggarwal, ACJM, RWR	NI/10/16	Nandlal Vs Manish	Manish	Deep Chand	Subroto Park, Delhi Cantt-110010	M			138 NI ACT	07-04-2017
14	Sh. Mohit Aggarwal, ACJM, RWR	COMA/1933/1	Dharampal Vs Jitender	Jitender	Vajir Chand Batla	Mohalla Khasapura, Tehsil and Distt Rewari, Hr.	M			138 NI ACT	15-02-2017
15	Sh. Mohit Aggarwal, ACJM, RWR	CHI/801/16	State Vs Sheoraj	Sheoraj	Sohan Lal Butt	Village Kerli, PS Toda Rai Singh, District Tonk, Rajasthan	M	Model Town, Rewari	2016	379 NI ACT	20-02-2017
16	Sh. Mohit Aggarwal, ACJM, RWR	CHI/388/14	State Vs Kiran	Kiran	Ram Singh	Village Nandreda, PS Behror, District Alwar, Rajasthan	M	Model Town, Rewari	2013	419/279/304A/34 IPC	30-05-2016
17	Sh. Mohit Aggarwal, ACJM, RWR	CHI/1076/15	State Vs Imran etc	Imran	Abdul Rahman	Village Jamnagarh, PS Punhana, District Mewat, Hr.	M	Model Town, Rewari	19-05-2014	379 IPC	16-01-2017
18	Sh. Mohit Aggarwal, ACJM, RWR	COMI/2015/13	Tekchand Vs Sakina	Sakina Khatun		Village Nadiyapur, PO Batagaon, Distt. Barpeta (Assam)	F	Model Town, Rewari	420/467/468/471/120 IPC	420/467/468/471/120 IPC	24-01-2017
19	Sh. Mohit Aggarwal, ACJM, RWR	COMI/2015/13	Tekchand Vs Sakina	Roffikul Islam		Chandpur Village Korjeh, PO Kalgachya Distt. Barpeta (Assam)	M	Model Town, Rewari	420/467/468/471/120 IPC	420/467/468/471/120 IPC	24-01-2017
20	Sh. Mohit Aggarwal, ACJM, RWR	CHI/445/16	State Vs Asif	Asif	Saied	Village Shaktejadan Kadeta Rural, Distt Samli (UP)	M	Model Town, Rewari	2016	457/380 IPC	28-09-2017
21	Sh. Mohit Aggarwal, ACJM, RWR	CHI/1012/14	State Vs Wasim etc	Wasim	Subana Meo	Village Valar, PS Nagina, Distt. Mewat	M	Model Town, Rewari	2014	379/411 IPC	08-09-2017
22	Sh. Mohit Aggarwal, ACJM, RWR	CHI/580/15	State Vs Nasrudeen etc	Nasrudeen	Kamrudeen	Village Chajipur, PS Tauru, Distt. Mewat	M	Khol	2015	279/336-IPC-181 MV ACT, 11/4A PC ACT	17-10-2017
23	Sh. Mohit Aggarwal, ACJM, RWR	CHI/580/15	State Vs Nasrudeen etc	Ishul	Nazir	Village Gokulpur, PS Puhana, Distt. Mewat	M	Khol	2015	279/336-IPC-181 MV ACT, 11/4A PC ACT.	17-10-2017
24	Sh. Mohit Aggarwal, ACJM, RWR	CHI/555/16	State Vs Gomti	Gomti Devi	Sumer Singh	Village Kadya, Distt. Raigarh MP	F	Model Town, Rewari	2016	380/411 IPC	17-10-2017
25	Sh. Mohit Aggarwal, ACJM, RWR	CHI/1883/14	State Vs Sanjay etc	Sanjay	Gokal Chand	Patel Nagar, Near Shiv Mandir Civil Lines, Hissar, Haryana	M	Model Town, Rewari	31-07-2014	356/379 IPC	22-09-2017
26	Sh. Mohit Aggarwal, ACJM, RWR	CHI/649/16	State Vs Satish	Satish	Chand Ram	Village Nowat, Tehsil and Distt. Alwar	M	Dhanuhera	2016	451 IPC	17-10-2017
27	Sh. Mohit Aggarwal, ACJM, RWR	CHI/556/16	State Vs Anil etc	Manish	Shiv Ram	Village Alawalpur Palwal at Present Bhureda Road Tapukara	M	Model Town, Rewari	2016	379/411 IPC	22-03-2018
28	Sh. Mohit Aggarwal, ACJM, RWR	NI/604/16	Yogesh Arora Vs Sanjay Saini	Sanjay Saini	Ramkishan Saini	BEHIND AADI FITNESS, REWARI ALSO AT OM SAI ELECTRICALS, RAILWAY ROAD, NAI BASTI, REWARI	M	Model Town, Rewari		138/142 NI Act	22-03-2018
29	Sh. Mohit Aggarwal, ACJM, RWR	CHI/701/16	State Vs Sunita etc	Sunita	Kalu	Village Kadya, PS- Pachori, Distt Raigarh, MP	F	Model Town, Rewari	2016	379 IPC	11-10-2017
30	Sh. Mohit Aggarwal, ACJM, RWR	CHI/701/16	State Vs Sunita etc	Ira	Mohar Singh	Village Kadya, PS- Pachori, Distt Raigarh, MP	F	Model Town, Rewari	2016	379 IPC	11-10-2017
31	Sh. Mohit Aggarwal, ACJM, RWR	CHI/1995/18	State Vs Saddam etc	Hakmudeen @ Bakra	Gafoor Fakir	Village Bhandiyara, PS. Jurhera, Distt. Bharatpur (Raj.)	M	Dhanuhera	03-01-2017	457/380 IPC	07-09-2018
32	Sh. Mohit Aggarwal, ACJM, RWR	COMA/2869/1	Narendar Vs Shashi Bhushan	Bhushan	Ratti Ram	Village Saran, Tehsil Bawal, Distt Rewari (Hr.)	M	Model Town, Rewari		138 NI ACT	30-08-2018
33	Sh. Mohit Aggarwal, ACJM, RWR	COMI/152/14	Somany instt. Vs Sanjay Singh.	Sanjay Kumar Singh.		Regd. Under Indian Trust Act-1882 Regd. No. 5204 Sangam Vihar, Jhuggi Jhoppari, Delhi.	M	Model Town, Rewari		420/406 ACT	30-07-2018
34	Sh. Mohit Aggarwal, ACJM, RWR	CHA/79/14	State Vs Amit etc	Sapna	Haripat Dev Nath	Delhi, PS. Sangam Vihar, Delhi, Kalka Depot Jhuggi Okhta, Delhi	F	Model Town, Rewari	24-01-2014	3/4/5/6 IT Act	06-10-2015
35	Sh. Mohit Aggarwal, ACJM, RWR	CHA/79/14	State Vs Amit etc	Maya	Malkhan	PS. Okha (Delhi).	F	Model Town, Rewari	24-01-2014	3/4/5/6 IT Act	18-10-2016
36	Sh. Mohit Aggarwal, ACJM, RWR	CHA/79/14	State Vs Amit etc	Lata	Puran Chand	Distt. Rewari (Hr.)	F	Model Town, Rewari	24-01-2014	3/4/5/6 IT Act	19-01-2017
37	Sh. Mohit Aggarwal, ACJM, RWR	CHI/248/14	State Vs Rakesh Mohan etc	Parnav Jha	Satish Chander Jha	Village Jaghnathpur, PS Rajon, District Bakka (Bihar)	M	Model Town, Rewari	06-05-2013	420/406/120B/34 IPC	11-12-2015
38	Sh. Mohit Aggarwal, ACJM, RWR	COMA/68/14	Dr. Sanjay Vs Laxman	Laxman	Rajender Singh	Village Nandreda, Tehsil and Distt. Rewari (Hr.)	M	Model Town, Rewari		138/142 NI Act	04-05-2018
39	Sh. Mohit Aggarwal, ACJM, RWR	CHI/403/14	State Vs Virender etc	Pawan	Kedar Mahto	Village Sarodra, PS- Sarlahi, Distt. BegusSara (Bihar)	M	Model Town, Rewari	08-01-2014	380/411 IPC	16-10-2017

40	Sh. Mohit Aggarwal, ACJM, RWR	CHI/403/14	State Vs Virender etc	Avdesh	Chhedimal	Village Samodra, PS- Sarlahi, Distt. BegusSara (Bihar)	M	Model Town, Rewari	08-01-2014	380/411 IPC	10-08-2016
41	Sh. Mohit Aggarwal, ACJM, RWR	NI/54/16	Satish Vs Anil	Anil	Ramavtar	Village Narvas, P.O. Billaheht, Distt. Alwar (Raj.)	M	Model Town, Rewari		138/142 Ni Act	23-10-2018
42	Sh. Mohit Aggarwal, ACJM, RWR	NI/42/17	ISGEC Heavy Eng. Vs M/S Limiera Steel	Sanjeev Jha, Director		POWER LIMITED, 11 ARD Complex, Ground Floor, Sector-13 R.K. Puram New Delhi110066	M	Model Town, Rewari		138/142 Ni Act	31-01-2019
44	Sh. Mohit Aggarwal, ACJM, RWR	COMA/2037/17	M/S Ahirwal Tyre Vs M/S Amar Astek	Deepankar		SARAY ROAD SAKET NEW DELHI, AT PRESENT H. NO. 20, KHUSKHERA, TEHSIL, TIJARA, DISTT. ALWAR, (RAJ.)	M	Model Town, Rewari		138/142 Ni Act	02-02-2019
45	Sh. Mohit Aggarwal, ACJM, RWR	NI/264/17	Vinay Vs Saurabh	Saurabh	Shri Ram Yadav	VILLAGE INOORPUR, TEHSIL AND DISTT. REWARI (HR).	M	Model Town, Rewari		138/142 Ni Act	15-12-2018
47	Sh. Mohit Aggarwal, ACJM, RWR	NI/115/16	Madan Lal Vs. Gajraj Singh	Gajraj Singh	Bharni Chand Nagar	VPO Neemka, Tehsil & Distt. Faridabad	M	Model Town, Rewari		138 Ni Act	12-04-2019
48	Sh. Mohit Aggarwal, ACJM, RWR	CHI/1276/17	State Vs Rajender etc.	Rajender	Maan Singh	Nangal Chaudhary, Distt. Mahendergarh	M	Dhanuhera		279/336/120B IPC	24-04-2019
49	Sh. Mohit Aggarwal, ACJM, RWR	CHI/906/16	State Vs Bhajanlal etc	Bitu	Umarao Singh	Village Tejpur, PS Patautdi, District Gurugram	M	Rewari		147/198/323/506/427 IPC	06-05-2019
50	Sh. Mohit Aggarwal, ACJM, RWR	NI/335/19	Ragbbeer Vs Manish	Manish	Subhash	G3, Govt. Employees Coop. Group Housing Society Rewari	M	City Rewari		138 Ni Act	13-05-2019
51	Sh. Mohit Aggarwal, ACJM, RWR	NI/323/19	Suresh Vs Sanjay	Sanjay Jain	---	Proprietor Sanjay Trading Company, 26 4A, Areranian Street Kolkata-700011	M	Model Town, Rewari		138 Ni Act	04-06-2019
52	Sh. Mohit Aggarwal, ACJM, RWR	NI/435/17	Pankaj Chwala Vs Sandeep	Kumar	Yashpal	H. No. 316-R, Model Town, Rewari, District Rewari	M	Model Town, Rewari		138 Ni Act	08-07-2019
	Sh. Mohit Aggarwal, ACJM, RWR	NI/334/19	Jagdhis Vs Madanlal	Madanlal Sharama	JL Sharma	Village Rammnagar, Tehsil Tijara, Distt. Alwar, (Raj.)	M	Dhanuhera		138 Ni Act	11-07-2019
In the court of Ms. Sampreet Kaur Chief Judicial Magistrate Cum-ACJ (Sr. Divn)											
3	MS. SAMPREET KAUR C/JM	Chi/1788/2018	KRISHAN VS MANOJ	Naveen	VIJAY	BAS SITABRAI , REWARI	MALE	CITY REWARI	26-02-2018	398/461/IPC A.ACT	10-07-2018
4	MS. SAMPREET KAUR C/JM	Chi/1787/2018	PARVEEN VS YOGESH	Manoj	JAINARAYAN	H.No 295, Patempur Niyamat Khan	MALE	M. Town	----	138 Ni Act	29-11-2017
5	MS. SAMPREET KAUR C/JM	2015/1411/2015	BANSAL PETRO VS OMPARKASH	Yogesh		Dhani Kolana	MALE	Kholi	----	138 Ni Act	09-01-2018
6	MS. SAMPREET KAUR C/JM	2015/1434/2015	BIRENDER VS LAXMAN	Om Parakash		Parshant vihar	MALE	REWARI	----	138 Ni Act	22-02-2018
7	MS. SAMPREET KAUR C/JM	2015/129/2015	STATE VS DR. RAVI RANJAN	Laxman		Nimoth	MALE	Kholi	----	138 Ni Act	23-03-2018
8	MS. SAMPREET KAUR C/JM	Act/174/2016	SBI VS RAKMUDEEN	Dr. Ravi Ranjan	ARUN PARKASH	EG 37, Ashlyana Garden, Bhiwari	MALE	Dharuhera	2014	5, 3, 4 M T P Act	06-12-2017
9	MS. SAMPREET KAUR C/JM	Coma/1058/2015	STATE VS KADO BAI	Kailash Chand Nehra		Sanwiod, Buhana	MALE	CITY REWARI	----	138 Ni Act	21-05-2018
10	MS. SAMPREET KAUR C/JM	Chi/1787/2015	HDFC VS TIKARAM	Rukmudeen	NURU	Musari , Tijara	MALE	Dharuhera	----	138 Ni Act	20-07-2018
11	MS. SAMPREET KAUR C/JM	Chi/1785/2015	STATE VS SANJAY	Kado Bai	KARAN SINGH	Timliiyawas, Tijara	MALE	REWARI	2010	446 Crpc	18-08-2018
12	MS. SAMPREET KAUR C/JM	Coma/1677/2015	SOMANY INSTITUTE VS SANJAY	Tikaram	LAKHIRAM	Khuddan	MALE	M. Town		138 Ni Act	27-11-2017
13	MS. SAMPREET KAUR C/JM	Chi/1785/2015	STATE VS Parveen	Parveen	BRIJ MOHAN	Gokal garh	MALE	CITY REWARI	2014	379 IPC	03-10-2017
In the court of Sh. Jitender Singh Addl.Civil Judge (Sr. Divn) - cum- Judicial Magistrate Ist Class											
1	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/715/2016	Jitender Vs. Mittersain	Mittersain	Krishan Dutt	Vill Mundia Teh. And Rewari	MALE	Model Town Rewari		138 Ni Act	19-12-2018
2	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/486/2016	Jaswant Vs. Arun	Arun	Kunal yadav	Vill. Bhdhpur Rewari	MALE	Model Town Rewari		138 Ni Act	15-01-2019
3	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/1391/2018	M/s marwadi Vs. Sunil	Sunil		H.No. 321H Police Line Delhi Road Rewari	MALE	Model Town Rewari		138 Ni Act	23-01-2019
4	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/1392/2018	M/s marwadi Vs. Sunil	Sunil		H.No. 321H Police Line Delhi Road Rewari	MALE	Model Town Rewari		138 Ni Act	23-01-2019
5	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/1284/2016	Nihal Vs. Anita	Anita	W/o Vivek Kumar	Opp Deen dayal marriage palace near manchanda society garhi Bolni Road rewari	MALE	Model Town Rewari		138 Ni Act	19-01-2019
6	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/1511/2018	Ram Phal Vs. Ashok	Ashok	Beer bal Ram	Vpo Chitro Teh Narnaul Distt M.Garh	MALE	Rewari City		138 Ni Act	22-01-2019
7	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	Coma/1191/2015	Surender Vs. Ram Kumar	Ram Kumar		Loo Pilot C/o Indian Railways R/O H.No. L-59A Railway Colony Rewari	MALE	Rewari City		138 Ni Act	11-02-2019
8	Sh. Jitender Singh Civil Judge(Jr. Divn.)-CUM JMFC Rewari	CHI/1044/2014	State Vs. Mangru Khan	Mangru Khan	Chander Khan	Dopana PS Chhata Distt Mathura UP	MALE	Dhanuhera		279/336	26-02-2019
In the court of Ms. Aparna Bhardwaj Civil Judge (Jr. Divn) - cum- Judicial Magistrate Ist Class											
1	Ms. Aparna Bhardwaj Civil Judge(Jr. Divn.)-CUM JMFC Rewari	CHI/1037/2017	State Vs. Rajesh Saini	Rajesh	Mahender	Vill. Nangli Balhars Ps Mandhan Distt Alwar	MALE	Grp	17-06-17	174A	11-02-2019
2	Ms. Aparna Bhardwaj Civil Judge(Jr. Divn.)-CUM JMFC Rewari	CHI/968/2017	State Vs. Rajesh Saini	Rajesh	Santosb Kumar	Pragpura Ps Pragpura Distt jaipur	MALE	Grp	26-12-16	380	11-02-2019
3	Ms. Aparna Bhardwaj Civil Judge(Jr. Divn.)-CUM JMFC Rewari	CHI/673/2016	State Vs. Mustak Etc	Mustak	Mehmuda	Vill Patheri Ps Uti Bhiwadi Distt Alwar (Raj)	MALE	Kholi	12-02-16	380	17-01-2018
In the court of Ms. Neha Gupta Civil Judge (Jr. Divn) - cum- Judicial Magistrate Ist Class											
1	Ms. Neha Gupta Civil Judge(Jr. Divn.)-CUM JMFC Rewari	Coma/2207/2013	Deepak Vs. Alakhdev	Asha Kumari		Gya Bihar	MALE			138 Ni Act	20-02-19
In the court of Ms. Anuradha Civil Judge (Jr. Divn) - cum- Judicial Magistrate Ist Class											
1	Ms. Anuradha Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/948/2017	Kanwar Bhan Vs. Aroop Singh Dhingra	Aroop Kumar Dhingra		R/O F-2240 Netaji Nagar New Delhi	MALE			138 Ni Act	29-01-2019
In the court of Mohd. Imtiaz Khan Civil Judge (Jr. Divn) - cum- Judicial Magistrate Ist Class											
1	Sh. Md. Imtiaz Khan Civil Judge(Jr. Divn.)-CUM JMFC Rewari	Cha/1502/2016	State Vs. Deepak	Deepak	Mangeram	Mohalla Saini Qutubpur Rewari	MALE	Rewari City	24-06-16	611/114 Excise Act	14-02-2019
2	Sh. Md. Imtiaz Khan Civil Judge(Jr. Divn.)-CUM JMFC Rewari	NI Act/113/2016	Kalpataru Nayak Vs. Antagen Badu	Antagen Badu		R/O Cinccon Engineers LTD. H.No. 540 Sahid Nagar Bhubneshwar	MALE			138 Ni Act	26-02-2019
In the court of Sh. Kapil Rathi Addl.Civil Judge (Sr.Divn) -cum- Sub Divisional Judicial Magistrate Kosli											
27	S. D. J. M. KOSLI		STATE VS CHABAB LAL ETC	CHABAB LAL	GUNAJ RAM	SAIPURA PS JUHI,KANPUR,U.P.	MALE	JATUSANA	26.09.06	420/468	23.10.07
28	S. D. J. M. KOSLI		STATE VS VINOD ETC	VINOD	GULAB RAI	JAGDOLI, PS KANINA	MALE	JATUSANA	06.06.11	302/120B	20.01.12
29	S. D. J. M. KOSLI		STATE VS KULDEEP ETC	KULDEEP	RAJESH	KHORJA,BAHROR,ALWAR	MALE	JATUSANA	07.11.15	279/304A	7.12.16
30	S. D. J. M. KOSLI		STATE VS CHUNI ETC	CHUNI	GHERULA	PIROJPUR,PS NUTH, MEWAT	MALE	JATUSANA	27.10.05	379 IPC	31.01.06

31	S.D.J.M. KOSLI		STATE VS AABID ETC	AABID	DINU	POKHAR,TAPPUKARA, RAJSTHAN	MALE	ROHRAI	10.05.08	395	23.04.09
32	S.D.J.M. KOSLI		STATE VS SAHUN ETC	SAHUN	UNAS	KHAKHARI PS TAPUKRA	MALE	ROHRAI	10.05.08	395	23.04.09
33	S.D.J.M. KOSLI		STATE VS YASIR ETC	YASIR	HABIB	BANBAN,PS TAPUKRA	MALE	ROHRAI	10.05.08	395	23.04.09
34	S.D.J.M. KOSLI		STATE VS NARES ETC	NARESH	RATTAN LAL	ROHRAI	MALE	ROHRAI	30.01.09	506/323	06.07.09
35	S.D.J.M. KOSLI		STATE VS SANDEEP ETC	SANDEEP	DALBIR	MANSERI PS PILLU KEHRA	MALE	ROHRAI	02.06.12/ 29.06.12	379/411 3/4 EXPO ACT	20.02.13
36	SUMIT KALON, JMJC-KOSLI		STATE VS RAJ KUMAR ETC	RAJ KUMAR	NATHULAL @ BABUL	BHARWANI ENCLAVE GURUGRAM	MALE	ROHRAI	07.10.15	395/397	10.02.16
37	S.D.J.M. KOSLI		STATE VS RAJNI PRABHA ETC	RAJNI PRABHA	RUPESH	CIVIL LINE,ROHTAK	FEMALE	KOSLI	25.05.12	420/467	25.09.13
38	S.D.J.M. KOSLI		STATE VS PARKASH ETC	PARKASH	BALBIR	KARIRA,PS KANINA	MALE	KOSLI	07.08.06	420/467	09.15.07
39	S.D.J.M. KOSLI		STATE VS RUPESH @ TARJAN ETC	RUPESH @ TARJAN	JOGINDER	BHADGAON,PS ARIYA,U.P.	MALE	KOSLI	08.10.08	363/366 A	21.01.09
40	S.D.J.M. KOSLI		STATE VS MAMCHAND	MAMCHAND	SURJBHAN	SHABAJPURA,NANGAL CHODHR	MALE	KOSLI	27.09.11	420/406	05.10.12
41	S.D.J.M. KOSLI		STATE VS UMED SINGH	UMED SINGH	ADALTI	MONIWA ROAD,MANJOLI,M.P.	MALE	KOSLI	13.10.15	323/324	06.08.16
42	S.D.J.M. KOSLI		STATE VS HAMIRA RAM ETC	HAMIRA RAM	NIBHA RAM	TARA,CHOBTAN,BADMER	MALE	KOSLI	12.02.16	279/304A	03.11.16
43	S.D.J.M. KOSLI		STATE VS BAJRANG ETC	BAJRANG	LACCHI RAM	SHIV COLONY,KOSLI	MALE	KOSLI	09.01.17	174A	29.11.16
44	S.D.J.M. KOSLI		STATE VS RAGHBIR ETC	RAGHBIR	KISHORI LAL	VESHALI NAGAR,JAIPUR	MALE	KOSLI	09.01.17	174A	28.11.16
45	S.D.J.M. KOSLI		STATE VS YETENDER ETC	YETENDER	VISHVAMITRA	SEC.3 REWARI	MALE	KOSLI	04.02.17	174A	11.01.17
46	S.D.J.M. KOSLI		STATE VS AMIT KUMAR ETC	AMIT KUMAR	MANGE RAM	DHANA KALAN ,HANSI	MALE	KOSLI	15.06.17	174A	08.05.17
47	S.D.J.M. KOSLI		STATE VS SANDEEP SINGH ETC	SANDEEP SINGH	MIR SINGH	MADHOGARH,M/GARH	MALE	KOSLI	14.03.17	174A	21.09.17
48	S.D.J.M. KOSLI		STATE VS DHRAMBIR ETC	DHRAMBIR	LILA RAM	NAJFGARH,DELHI	MALE	KOSLI	18.09.18	174A	12.07.18
49	S.D.J.M. KOSLI		STATE VS RAVINDER KUMAR ETC	RAVINDER KUMAR	PARAS RAM	BHODA KHURD,MANESHER	MALE	KOSLI	18.9.18	174A	13.07.18
50	S.D.J.M. KOSLI		STATE VS JAKU @ JAKRUDEEN ETC	JAKU @ JAKRUDEEN	MOH SUDI	BASGODA,KATHIHAR,BIHAR	MALE	KOSLI	06.01.18	363/366 A	16.10.18
51	S.D.J.M. KOSLI		STATE VS GOVIND ETC	GOVIND	KRIPAL SINGH	RATTAN THAL	MALE	KOSLI	07.10.17	379B	16.10.18
	S.D.J.M. KOSLI		STATE VS HARKESH ETC	HARKESH	RAJENDER	FETTE PURI,JATUSANA	MALE	KOSLI	07.10.17	379B	16.10.18

In the court of Ms. Kavita Yadav Addl.Civil Judge (Sr. Divn) -cum- Sub Divisional Judicial Magistrate Bawal

1	MS KAVITA YADAV, SDJM BAWAL	CHI-927-17	STATE Vs Waseem	Waseem @ Javed	Jameer	H.No. 26, Gali No. 4 Garima Garden,PS Sahibabad, Distt. Gazitabad UP	MALE	kasola	18-05-2016	379/336/427 IPC	11-05-2018
2	MS KAVITA YADAV, SDJM BAWAL	NI/54/2019	DEEN DAYAL Vs SUBHASH	SUBHASH	SHEORAM	Pasiyas Teh. Bawal Distt. Rewari	MALE	BAWAL	----	138 NI ACT	31-05-2019
3	MS KAVITA YADAV, SDJM BAWAL	NI/411/2017	DPCARDB VS AMIT	AMIT	KISHORILAL	Khurampur Teh. Bawal Distt. Rewari	MALE	BAWAL	----	138 NI ACT	05-08-2019
4	MS KAVITA YADAV, SDJM BAWAL	CHA-799-17	STATE Vs SAKIR	SAKIR	BABU	Sikari PS Sikari Distt. Bharatpur Raj.	MALE	BAWAL	30-06-2015	12 ANIMAL CRUELTY ACT	05-07-2019
5	MS KAVITA YADAV, SDJM BAWAL	CHA-799-17	STATE Vs SAKIR	WASEEM	YUSUF	MO Kalayan Ji Ka rasta Chandpur PS Kotwali Distt. Jaipur Raj.	MALE	BAWAL	30-06-2015	12 ANIMAL CRUELTY ACT	05-07-2019

In the court of Sh. Amandeep Civil Judge (Jr. Divn) -cum- Judicial Magistrate Ist Class Bawal

1	SH. AMANDEEP JMJC,BAWAL	CHI/1174/2017	STATE VS HIMMAT	ARSAN	CHHAT	R/O WILL. BELA PS SIKRI BHARTPUR ALWAR RAJ	MALE	KASOLA	2016	379,336 IPC	07.09.2019
2	SH. AMANDEEP JMJC,BAWAL	CHI/84/2018	STATE VS MAHABIR	MAHABIR	KALU RAM	R/O KHEWARI PS BANPUR ALWAR RAJ.	MALE	BAWAL	2017	279,336,120B IPC	07.09.2019
3	SH. AMANDEEP JMJC,BAWAL	CHI/1076/2017	STATE VS RAVINDER	RAVINDER	MUKESH	R/O LOHDIYAWAS RAMPURA KOTKASIM ALWAR RAJ	MALE	KASOLA	2015	457,380 IPC	17.09.2019
4	SH. AMANDEEP JMJC,BAWAL	CHI/1076/2017	STATE VS RAVINDER	DEEPAK	MUKESH	R/O LOHDIYAWAS RAMPURA KOTKASIM ALWAR RAJ	MALE	KASOLA	2015	457,380 IPC	17.09.2019
5	SH. AMANDEEP JMJC,BAWAL	CHI/1102/2017	STATE VS RAVINDER	RAVINDER	MUKESH	R/O LOHDIYAWAS RAMPURA KOTKASIM ALWAR RAJ	MALE	KASOLA	2015	457,380 IPC	17.09.2019
6	SH. AMANDEEP JMJC,BAWAL	CHI/1102/2017	STATE VS RAVINDER	DEEPAK	MUKESH	R/O LOHDIYAWAS RAMPURA KOTKASIM ALWAR RAJ	MALE	KASOLA	2015	457,380 IPC	17.09.2019
7	SH. AMANDEEP JMJC,BAWAL	CHI/1102/2017	STATE VS RAVINDER	KABUL	BANWARI	R/O KANI MAJRA PS TOJARI DISTT. ALWAR RAJ.	MALE	KASOLA	2015	457,380 IPC	17.09.2019
8	SH. AMANDEEP JMJC,BAWAL	CHI/20/2019	STATE VS RAMESH	RAMESH	LAXMI LAL	R/O NO. NO. 44 YADAV COLONY AMBA MATA UDAYPUR RAJ.	MALE	KASOLA	2016	279,337,338 IPC	26.09.2019